

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 308 OF 2017

Dated : 25th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Lanco Amarkantak Power Limited

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M. G. Ramachandran
Mr. Shubham Arya for R-3

ORDER

Heard Mr. Gopal Jain, learned Senior Counsel appearing for the Appellant and Mr. M.G. Ramachandran, learned counsel appearing for the Respondent No. 3 at some length.

As agreed by learned counsel for the parties, list the matter for further hearing on **30.01.2019 specially fixed at (2:30).**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/vg
